

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

06.12.2017

O.A./260/719/2012

JITEN KUMAR SAHOO

-V/S-

M/O RAILWAYS

ITEM NO:7

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Even though the opportunities have been granted to the applicant to appear and plead this case still neither the applicant nor his Counsel is present.</p> <p>Hence the O. A. is dismissed for default. Earlier stay order granted stands vacated.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>pms</p>

On 06.12.17

caption is final
order and
being prepared
for Counsel
for both side

P. V. Mehta
13/12/2017
Co

12/12/2017